

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 1st JULY, 2024, 10:30 A.M.

CP/24/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Ranjan Mukharjee Vs Madarkhat Tea Co. Pvt. Ltd. & Three Others.
Under Section	U/s 213 & r/w Section 167 (2) & 166 of Companies Act, 2013

For Petitioner (s) : Mr. R. Shekhar, Adv.
: Mr. B. Chowdhury, Adv.

For Respondent (s) : Mr. A. Das, Adv. R-2 to R-4
: Mr. N. I. Khan, Adv. R-2 to R-4

ORDER

Petitioner Counsel Present. Ld. Counsel Mr. A. Das appears along with Ld. Counsel Mr. N. I. Khan for R-2 to R-4. Pleadings are complete.

List for hearing on **01.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)